

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**RAJYA SABHA
UNSTARRED QUESTION No. 2942
TO BE ANSWERED ON 26TH MARCH, 2025**

Subsidy for Fisheries

**2942# Shri Baburam Nishad:
Smt. Dharmshila Gupta:**

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) the measures being taken to ensure the financial assistance provided under Government schemes reaches the small and marginal fish farmers effectively;
- (b) the impact of subsidies provided under schemes such as Pradhan Mantri Matsya Sampada Yojana (PMSSY) and Fisheries and Aquaculture Infrastructure Development Fund (FIDF) on the income and production levels of fish farmers in the last five years; and
- (c) whether any new policies are being formulated to enhance the global competitiveness of the country's fisheries sector, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI GEORGE KURIAN)**

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has been implementing a flagship scheme the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in all States and Union Territories for holistic development of fisheries and aquaculture in the country. The PMMSY has been implemented with a plethora of activities both in Central Sector Scheme and Centrally Sponsored Scheme Components including training, capacity building, awareness creation and outreach programmes. The Department of Fisheries, Government of India through the National Fisheries Development Board (NFDB) and in coordination with the State Fisheries Departments has been organizing various outreach programs for creation of awareness and popularizing the fisheries development schemes through campaign, awareness programs, workshops to ensure that the financial assistance provided under Government schemes reaches effectively to the beneficiaries including small and marginal fish farmers. To create awareness among the fishermen, small and marginal fish farmers, door to door campaigns were also organized through various programmes such as Sagar Parikrama, Matsya Sampada Jagruthi Aabyan and publicity through various print media, electronic media, digital media and mass media.

The beneficiaries-oriented activities under the Centrally Sponsored Schemes (CSS) of PMMSY have been implemented in association with the State Governments and Union Territories (UTs) and the Governmental financial assistance is provided to the eligible beneficiaries through the concerned State Governments and UTs. To bring more efficiency in cash management at both Centre and State levels, the Department of Expenditure, Ministry of Finance has notified an alternative fund flow mechanism for releasing central funds to the State Governments on "Just-in-Time" basis under Centrally Sponsored Schemes (CSS). This new system has been named as SNA-SPARSH and under this new system, fund is directly transferred to beneficiary's account.

(b) and (c) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India since 2015, has made various reforms and substantially stepped-up investments in fisheries sector through schemes worth Rs. 38,572 crore including the Pradhan Mantri Matsya Sampada Yojana (PMSSY) and Fisheries and Aquaculture Infrastructure Development Fund (FIDF) for holistic development of fisheries sector in the country. To enhance India's global competitiveness in fisheries sector, the PMSSY supports a basket of interventions/activities along the fisheries value chain including quality fish production, expansion, diversification and intensification of brackish water aquaculture, promotion of export-oriented species, infusion of technology, robust disease management and traceability, training and capacity building, creation of modern post-harvest infrastructure with seamless cold chain, development of modern fishing harbours and fish landing centres, etc. Further, to strengthen Indian fisheries sector globally, the government is facilitating ease of doing business by amending regulations, streamlining imports and reducing import duties on key aquafeed ingredients, aquaculture inputs, and fish processing ingredients. The concerted efforts of the Governments through the reforms, policies and schemes, and efforts of fishers, fish farmers and other stakeholders during last five years have contributed significantly in overall growth of the fisheries and aquaculture especially, (i) increase of annual fish production from 141.64 lakh tonne in 2019-20 to 184.02 lakh tonne in 2023-24, (ii) increase in fisheries export from Rs.46,662.85 crore in 2019-20 to Rs.60,524.89 crore in 2023-24, (iii) enhanced per capita fish consumption from 5-6 kg to 12-13 kg and (iv) enhance aquaculture productivity from 3 tonne/hectare to 4.7 tonne per hectare. The country has now attained 1st in Inland Capture Fish production, 1st in Culture Shrimp Export, 2nd in Aquaculture Production, 2nd in Overall Fish Production, 4th in Overall Capture Fish Production, 6th in Marine Capture Fish Production and 6th in Exports of fisheries products.
